

**LOK SABHA
UNSTARRED QUESTION NO. 1862
TO BE ANSWERED ON 28th JULY 2022**

HYDRO CARBON INDUSTRIES

1862 . SHRI NATARAJAN P.R.:

पेट्रोलियम व प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of oil exploration done for hydro carbon industries in the country particularly in the North-Eastern States, State-wise along with the number of oil fields discovered;
- (b) the details of human deaths and ecological damages caused so far due to such exploration, State-wise; and
- (c) the safety measures taken by the Government to avoid such ecological damages and human deaths?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्रीरामेश्वरतेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a): Details of oil/gas fields in North-Eastern States are as under:

Sl. No.	North-Eastern States	No. of oil/gas fields
1.	Arunachal Pradesh	11
2.	Assam	91
3.	Nagaland	3
4.	Mizoram	2
5.	Tripura	15

Source: ONGC, OIL and DGH

(b) & (c): Environment Clearance(EC) is mandatory before carrying out any drilling activities for oil & gas. The Environment Impact Assessment (EIA) is pre-condition for obtaining EC. EIA report identifies environmental aspect and impacts arising out of proposed drilling project and proposes mitigation measures. The concerned State Level Environment Impact Assessment Authority (SEIAA) provides safeguards on such activities by stipulating specific conditions. The industries/projects are required to comply with all the environmental protection measures and safeguards outlined in the Environmental Clearance. During public hearing for EC, consultation is held with stakeholders, including local public. Directions of National Green Tribunal (NGT), if any, are complied with. In addition, Consent to Operate is also obtained from State Pollution Control Board.

As per reports submitted to Oil Industry Safety Directorate (OISD), 10 numbers of human deaths in the state of Assam has been reported in last three years. No human death has been reported in other states of North-East.

Oil Industry Safety Directorate (OISD), a technical directorate under the Ministry of Petroleum & Natural Gas (MoP&NG) formulates safety standards. Oil and Gas companies follow such standards and take suitable measures to ensure safety. OISD carries out regular safety audits and update Standard Operating Procedures (SOPs) regularly. MoP&NG has also released revised Disaster Management Plan (DMP) – 2021 incorporating lessons learnt from recent incidents. Further, OISD has conducted webinars on ‘Safety Management System’ and ‘Awareness program in 2021-22 for E&P operators.
